

**F.No. 01(03)/Roster/CESTAT/2019  
Customs, Excise & Service Tax Appellate Tribunal  
West Block No. 2, R.K. Puram, New Delhi-110066**

Dated: 03.05.2019

**ORDER NO. 111 of 2019**

Hon'ble President is pleased to partially modify the roster order no. 105 of 2019 for CESTAT, New Delhi constituting Division Bench as follows:-

On **10/05/2019 at 02.30 p.m.** Hon'ble Sh. C. L. Mahar, Member (T) and Hon'ble Ms. Rachna Gupta, Member (J) will hear the following ROM:-

E/ROM/51302/2018 in appeal no. E/52327/2015  
ST/ROM/50078-50080/2019 in ST/1800-1801/2010 & ST/53430/2014-  
Cus(DB)  
ST/ROM/51314-51316 & 51328/2018 in ST/52498, 52497, 52491 &  
52492/2015  
ST/ROM/50064/2019 in ST/54060/2014  
ST/ROM/50065/2019 in 54072/2014  
ST/ROM/51267/2018 in ST/56566/2013  
ST/ROM/51268/2018 in ST/50463/2014

By order,



**(Bineesh Kumar K. S.)  
Registrar**

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**Dy. Registrar**